

**Central Administrative Tribunal
Principal Bench**

**CP No.792/2015
in
TA No.102/2013**

New Delhi, this the 2nd day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Manu Markande, Age 44,
S/o Late Smt. Suraksha Markande And
Sh. M.K. Markande,
R/o 222, Kailash Hills,
New Delhi.

...applicant

(By Advocate : Shri Rajiv Aneja)

Versus

Shri Dilawar Singh,
Director General,
Nehru Yuva Kendra,
East Plaza,
Indira Gandhi Indoor Stadium,
New Delhi.

...respondent

(By Advocate : Ms. Lakshmi Gurung)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard both sides. The present CP is filed alleging non implementation of the orders of this Tribunal in TA No. 102/2013 dated 01.07.2014. The learned counsel for respondent while submitting that they filed the compliance affidavit today submits that they have fully complied with the orders of this Tribunal and prays that the present CP may be closed. The compliance affidavit is

taken on record. The compliance has not been disputed by the learned counsel for applicant. Accordingly, the CP is closed. Notices are discharged. No costs.

(V.N. Gaur)
Member (A)

(V. Ajay Kumar)
Member (J)

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